

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 2408
TO BE ANSWERED ON 16.03.2017

ASSESSMENT OF NSAP

2408. COL. SONARAM CHOUDHARY:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the details of the schemes being implemented under National Social Assistance Programme (NSAP), Scheme-wise;
- (b) the amount allocated by the Government for the said schemes during the current financial year, Scheme-wise;
- (c) whether the State Governments have achieved the financial and physical targets in this regard and if so, the details thereof, State/UT-wise and Scheme-wise;
- (d) whether there is provision for taking action against the officials for not timely utilizing the said allocated amount and not achieving the targets;
- (e) if so, the details thereof alongwith the number of officers/personnel against whom action has been taken so far; and
- (f) whether any concrete steps have been taken/proposed to be taken to ensure that the State Governments implement the said programmes effectively?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a): Under National Social Assistance Programme(NSAP) following five welfare components are being administered: i) Old Age Pension, ii) Widow Pension, iii) Disability Pension, iv) Family Benefit Scheme and v) Annapurna Scheme.

In respect of first three schemes targeted beneficiaries are provided with monthly financial assistance ranging between Rs.200-500 as the case may be. Under National Family Benefit scheme below poverty line (BPL) households are entitled to a one-time lump-sum amount of money to the tune of Rs.20,000/- on the death of primary breadwinner aged between 18 and 59 years whereas under Annapurna scheme, 10KG of food grain per month is provided free of cost to those senior citizens which are otherwise eligible but are not receiving the old age pension.

(b): Scheme-wise details of funds allocated/released to the States/Union Territories during the current financial year up to 16th March, 2017 is at Annexure.

(c): The target number of beneficiaries for the current financial year has been communicated to the States/UTs by the Central Government. Based on these numbers States/UTs identify individual beneficiaries.

(d) & (e): The schemes under NSAP are implemented by the States/UTs. Identification of beneficiaries, sanction and disbursement of benefit under schemes of NSAP has also been done by the respective States/UTs.

(f): Performance of States/UTs in the implementation of schemes is reviewed through periodic Performance Review Committee (PRC) and Nodal Officers Meetings. Schemes are also monitored by National Level Monitors(NLMs) and through Area Officers Visits.

Annexure

Annexure referred to in reply to Lok Sabha Unstarred Q. No. 2408 for reply on 16-03-2017
Details of funds allocated and released under National Social Assistance Programme (NSAP)
State/UTs-wise and Scheme-wise during the current financial year

Year : 2016-2017

(Rs. In lakh)

Sl. No.	States/UTs	IGNOAPS*		IGNWPS**		IGNDPS***		NFBS****	Annapurna		
		Allocation	Total Release	Allocation	Total Release	Allocation	Total Release		Allocation	Total Release	
1	Andhra Pradesh	16409.93	18405.46	7915.30	9103.12	603.57	905.23	2290.13	2246.63	470.27	235.13
2	Bihar	75987.03	57777.71	20454.62	9293.49	3119.01	7392.07	7529.95	3693.47	1441.42	0.00
3	Chhattisgarh	16620.51	24816.52	8399.29	2674.02	793.25	1560.21	2688.05	1318.50	209.34	0.00
4	Goa	341.01	0.00	262.98	0.00	11.57	0.00	47.25	0.00	3.63	0.00
5	Gujarat	15481.67	12297.91	7038.32	0.00	829.15	0.00	2245.82	0.00	134.89	0.00
6	Haryana	6755.22	8037.75	1841.77	3178.62	285.23	641.70	872.29	1283.58	0.00	0.00
7	Himachal Pradesh	2462.68	3307.54	579.42	666.66	77.26	23.21	143.63	140.90	22.88	22.88
8	J & K	3249.92	4125.32	268.58	251.30	68.95	102.38	91.34	89.62	66.60	0.00
9	Jharkhand	24533.33	24348.94	8769.36	10089.76	773.50	0.00	2970.91	0.00	475.33	0.00
10	Karnataka	25850.78	34940.00	14997.48	24164.12	1078.90	2021.24	3845.30	3936.07	0.00	0.00
11	Kerala	11886.20	6665.81	6743.15	3879.24	740.10	554.99	915.13	448.87	319.29	0.00
12	Madhya Pradesh	41028.90	46018.21	17287.21	19890.16	2470.46	1852.59	6473.08	9525.24	0.00	0.00
13	Maharashtra	32877.94	14926.87	3222.75	0.00	1236.17	0.00	7346.84	0.00	934.42	0.00
14	Odisha	36414.12	39539.50	17034.48	18147.10	2243.75	2724.64	5186.07	5087.58	560.65	560.64
15	Punjab	5354.10	3002.59	1359.58	0.00	160.03	60.26	561.30	0.00	0.00	0.00
16	Rajasthan	21634.73	16322.89	8982.19	0.00	1405.62	0.00	2592.72	1271.74	410.97	0.00
17	Tamilnadu	32110.53	18007.66	17695.60	11507.73	1960.96	1149.91	3873.22	0.00	574.39	0.00
18	Telangana	11727.82	13153.96	5656.89	5693.52	431.37	646.98	1636.64	1605.56	336.10	0.00
19	Uttar Pradesh	113076.92	113679.80	31962.70	36775.36	4520.01	2791.38	15344.86	20823.15	0.00	0.00
20	Uttarakhand	6338.07	7108.80	3071.70	0.00	355.67	0.00	1009.62	990.45	0.00	0.00
21	West Bengal	38080.25	56339.24	20773.52	35536.00	2144.76	2335.90	4525.87	5918.20	562.97	0.00
	Sub Total	538221.65	522822.48	204316.88	190850.20	25309.30	24762.69	72190.01	58379.56	6523.16	818.65

NE States

22	Arunachal Pradesh	1794.59	425.75	308.42	66.10	111.08	23.81	166.30	31.31	96.11	0.00
23	Assam	44548.24	11521.69	11892.30	2199.66	1636.47	350.70	4096.86	768.17	510.87	0.00
24	Manipur	3797.76	0.00	695.82	0.00	87.12	0.00	321.54	0.00	67.02	0.00
29	Meghalaya	4734.72	809.06	735.18	132.52	83.83	17.97	375.37	80.44	72.27	0.00
26	Mizoram	1825.50	975.24	166.54	71.38	34.61	14.84	94.68	40.58	20.19	4.33
27	Nagaland	2796.15	930.70	321.83	25.88	83.05	11.55	257.14	55.11	52.48	11.25
28	Sikkim	999.77	214.26	139.63	17.93	70.68	12.29	84.11	20.60	19.38	4.15
29	Tripura	9577.21	4121.50	1550.91	664.74	185.48	79.50	472.94	101.35	115.87	49.66
	Sub Total	70073.93	18998.20	15810.63	3178.21	2292.33	510.66	5868.93	1097.56	954.18	69.39

Union Territories

30	A&N Islands	96.45	0.00	35.06	0.00	4.64	0.00	17.71	0.00	2.93	0.00
31	Chandigarh	84.95	0.00	21.96	0.00	3.14	0.00	16.48	0.00	2.30	0.00
32	D&N Haveli	125.85	0.00	32.36	0.00	3.91	0.00	19.57	0.00	1.87	0.00
33	Daman & Diu	15.16	0.00	10.96	0.00	1.02	0.00	4.94	0.00	0.42	0.00
34	NCT Delhi	3856.15	3408.24	1525.46	1348.26	265.18	234.38	529.08	467.62	78.70	0.00
35	Lakshadweep	9.72	0.00	6.64	0.00	0.79	0.00	1.85	0.00	0.31	0.00
36	Puducherry	600.67	530.90	410.51	362.83	52.82	0.00	65.96	0.00	15.47	0.00
	Sub Total	4788.95	3939.14	2042.95	1711.09	331.50	234.38	655.60	467.62	102.00	0.00
	GRAND TOTAL	613084.531	545759.82	222170.458	195739.50	27933.13	25507.73	78058.94	59944.74	7579.34	888.04

Note : Release As on 14-3-2017.

* IGNOAPS: Indira Gandhi National Old Age Pension Scheme

** IGNWPS: Indira Gandhi National Widow Pension Scheme

*** IGNDPS: Indira Gandhi National Disability Pension Scheme

**** NFBS: National Family benefit Scheme

